

ITEM NO.802

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11692/2024

PARMESHWARI DAYAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA. NO. 98715/2025 - APPLICATION FOR EARLY HEARING]

Date : 18-11-2025 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) : Mr. Rohit Kumar Singh, AOR

For Respondent(s) : Mr. Divyanshu Sahay, Adv.
Mr. Vishwa Pal Singh, AOR

UPON mentioning the counsel the Court made the following
O R D E R

List on 21.11.2025.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR